IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO.271 of 1995.

Between   Dated: 17.11.1995.

L.Abbai   ...   Applicant

And

1.   The Director of Accounts(Postal), A.P.Circle, Hyderabad.

2.   The Chief Post Master General, A.P.Circle, Hyderabad.

3.   The Secretary, Department of Posts, Union of India, Dak Bha-
     van, New Delhi.

                                 ...   Respondents

Counsel for the Applicant   : Sri. J.V.Lakshmana Rao

Counsel for the Respondents   : Sri. N.R.Devaraj, Sr. CGSC.

CORAM:

          Hon'ble Mr. A.B.Gorthi, Administrative Member

                                                Contd:...2/-

O.A.No.271/95   Date of Order: 17.11.95

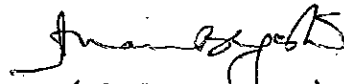
X As per Hon'ble Shri A.B.Gorthi, Member (Admn.)   X

                        * * *
            Heard learned counsel for both the parties at
considerable length.

learned counsel for the applicant submits that he would
like to withdraw this OA so that he could pursue the matter
before the appropriate forum inaccordance with the law.

3.   In view of the above the OA is dismissed as
withdrawn.   No costs.

                                    (A.B.GORTHI)
                                    Member (Admn.)

Dated: 17th November, 1995

(Dictated in Open Court)
                                    Deputy Registrar(Judl.)

sd

Copy to:-
1. The Director of Accounts(Postal), A.P.Circle, Hyderabad.
2. The Chief Post Master General, A.P.Circle, Hyderabad.
3. The Secretary,Department of Post, Union of India, Dak Bhavan,
    New Delhi.
4. One copy to Sri. J.V.Lakshmana Rao, advocate, CAT, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.

7. One spare copy.

Rsm/-

TYPED BY   CHECKED BY

COMPARED BY   APPROVED BY

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

HON'BLE MR. A.B. GORTHI, ADMINISTRA-
TIVE MEMBER.

HON'BLE MR.

JUDICIAL MEMBER.

ORDER/JUDGEMENT:

DATED: 12/11. 1995.

M.A./R.A./C.A.NO.

IN

O.A.NO.   271/95

T.A.NO.   (W.P.NO.   )

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

DISMISSED FOR DEFAULT.

ORDERED/REJECTED.

NO ORDER AS TO COSTS.

* * *

Rsm/-

No Spare Copy